MEETINGS OF ZONAL COUNCILS

1465. SHRI BHARTRUHARI MAHTAB:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of meetings held zone-wise by the Zonal Councils during the last five years;

(b) the budgetary allocations for each zone during the said period, year-wise; and

(c) the details of matters deliberated upon in the Eastern Zonal Council during the last year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a): The number of meetings held zone-wise of the Zonal Councils since 2014 is as under:

i. Central Zonal Council – 05

ii. Eastern Zonal Council – 05

iii. Northern Zonal Council – 05

iv. Southern Zonal Council – 05

v. Western Zonal Council – 06
(b): The work related to Zonal Councils is handled by the Inter-State Council Secretariat (ISCS). The budgetary allocations to the ISCS in the past five years have been as under:

<table>
<thead>
<tr>
<th>Financial Year</th>
<th>Revised Estimates (Rs / crore)</th>
</tr>
</thead>
<tbody>
<tr>
<td>2018-19</td>
<td>6.61</td>
</tr>
<tr>
<td>2019-20</td>
<td>7.17</td>
</tr>
<tr>
<td>2020-21</td>
<td>6.24</td>
</tr>
<tr>
<td>2021-22</td>
<td>7.14</td>
</tr>
<tr>
<td>2022-23</td>
<td>8.22</td>
</tr>
</tbody>
</table>

Zone-wise allocation is not maintained separately.

(c): In the 25th meeting of the Eastern Zonal Council held on 17.12.2022 at Kolkata, West Bengal, the Council deliberated upon various issues, such as those pertaining to coverage of villages with brick and mortar banking facilities, direct benefit transfer, speedy investigation and trial in cases of rape / sexual offences against women and children, water sharing, land acquisition for infrastructure projects, financial assistance to States, siltation in Damodar Valley Corporation reservoirs and their operation, formulation of silt management policy, river bank erosion, illegal transportation of cattle, use of State Government land by coal companies.

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